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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 31 of 2018 in C.P. (I.B) No. 149/7/NCLT/AHM/2017


Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018**

Name of the Company: **Varia Engineering Work Pvt Ltd**
V/s.
Himanshu Varia & ors.

Section of the Companies Act: **Section 19(2) of the Insolvency and Bankruptcy
Code**

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Raheel S. Patel	Adu.	Applicant	
2.	i/b. H/S. Nanavati Associates			

ORDER

Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Applicant.
None present for Respondent in IA 31 of 2018.

Proof of dispatch of copy of application on Respondent filed.

Proof of service of copy of application not filed.

Applicant is directed to issue notice of date of hearing on Respondent and shall file
proof of service.

List the matter on 07.02.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 23rd day of January, 2018.